

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 4873**  
TO BE ANSWERED ON 16.12.2016

**OBJECTIONS BY NCPCR**

4873. SHRI K. ASHOK KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has objected to the film 'Nil Battey Sannata' released recently;
- (b) if so, the details thereof; and
- (c) the reaction of the Government in this regard?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (c) The National Commission for Protection of Child Rights (NCPCR) had taken suo-moto cognizance on viewing trailers of the film "Nil Battey Sannata" for depicting scenes of corporal punishment being meted out to children in classroom. NCPCR took up the matter only on 20.04.2016 with Central Board of Film Certification (CBFC) and requested Ministry of Information & Broadcasting for not releasing the film in best interest of protection of child rights. However, the film 'Nil Battey Sannata' was certified by the CBFC on 03.07.2015 in accordance with the Cinematograph Act, 1952, Cinematograph (Certification) Rules, 1983 and issued certificate under category 'U' subject to certain cuts.

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